

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.113 - CP(IB) 317 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Bharat Road Carrier Pvt Ltd
V/s
Rasna Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 17/05/2023

Coram:

Mr.Shammi Khan, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sanyam Jain, Adv.
For the Respondent : Mr. Kartik Kacchawah, Adv.

ORDER

Ld. Counsel for the Operational Creditor appears. However, his voice was breaking. On the last occasion, he was asked to file Vakalatnama. One more opportunity is given for that. The Vakalatnama to be filed within next seven days.

List the matter on 05.07.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN
MEMBER (JUDICIAL)**